THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/450

Dated Shillong, the 17th October, 2023

It is hereby notified for the information of all concerned that **DIVISION BENCH**II comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh will sit from 10.30 A.M. tomorrow the 18th October, 2023 instead of at 3.00 P.M. and **DIVISION BENCH III** comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice B.Bhattacharjee will sit after the rising of **DIVISION BENCH II**. Further, the **SINGLE BENCH** of Hon'ble Mr. Justice W. Diengdoh will sit after the rising of the **DIVISION BENCH II** and the **SINGLE BENCH** of Hon'ble Mr. Justice B. Bhattacharjee will sit from 10.30 A.M. and then after the rising of the **DIVISION BENCH III**.

By Order,

JOINT REGISTRAR (LISTING)
Dated Shillong, the 17th October, 2023

Memo NO.HCM.III/166/2019-Judl./Part-1/450-A Copy to:

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information of the Registrar General.
- 6. The Registrar (Judicial Service) High Court of Meghalaya, Shillong for kind information.
- 7. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information of the advocate General/Additional Advocate General.
- 8. The Deputy Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
- 9. The President/ Secretary, High Court Bar Association, Shillong for kind information.
- 10. The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. He is also requested to get the same uploaded in the Official Website.
 - 11. All Court Masters concerned for information and necessary action.
 - 12. Notice Board.
 - 13. Office File.

JOINT REGISTRAR (LISTING)

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